

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:391  
ANSWERED ON:04.12.2003  
DEMOLITION OF BUILDING AT KALYAN RAILWAY STATION  
S. SAIDUZZAMAN

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of letters received by the Government from Ex. M.Ps, Ministers in connection with unauthorised razing of an educational institute building under construction at Kalyan by Railways in 1998;
- (b) the details of action taken thereon;
- (c) whether all the surveys conducted so far have given their report in favour of that institution;
- (d) the difficulties being experienced by the Railways to give a decision on the basis of those reports; and
- (e) the time by which the Government would take a decision on the report of the T.L.R?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a): Seven.

(b): Suitable replies have been sent.

(c) to (e): The Town Inspector of Land Records, Thane, in his survey had reported in favour of the institution. Railway has appealed against the same and has requested the Superintendent of Land Records, Thane, to rectify the map, which shows certain discrepancies in Railway boundary. The matter is under investigation of the State Govt. authorities. Further, the matter is still sub judice.